

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III(Special Bench)**

**Item No.305**  
146/252/ND/2021

**IN THE MATTER OF:**

M/s. Anged Deep Singh

**Vs.**

Roc

.... **APPELLANT**

.... **RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 04.09.2023**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Deepak Garg, Advocate

For the AROC : Ms. Mitika, AROC

**ORDER**

List the matter before the Regular Bench on **16.10.2023.**

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (JUDICIAL)**